

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(9) CP(IB)-1020-(MB)/2019

CORAM:

SHRI V. P. SINGH
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2019**

NAME OF THE PARTIES: SREI Equipment Finance Limited.
V/s
Valecha Engineering Limited.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE..

ORDER

1. The Learned Representative for Petitioner present. None for Respondent.
2. By the Order of the Bench matter is adjourned to **30.07.2019**.

Sd/-
V. P. SINGH,
Member (Judicial)

18.06.2019
aah